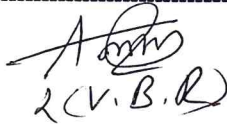


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.03.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 51/BB/ 2018	-	For compliance of office objections raised by registry	Rule 4 of I&B	M/s Oriental Bank of Commerce Vs M/s Associate Decor Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SRS. V. B. Ravishankar 8026619787	Applicant	 (V. B. R.)

ORDER

Counsel for Petitioner/Financial Creditor is present. He has filed memo seeking extension of time to comply the objections raised by the registry. Time is extended till 14/03/2018.


Member (T)


Member (J)